NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CP NO.102/2016
RT CP (CAA) NO.144/Chd/Hry/2017

In the matter of arrangement between:

G.P. Realtors Private Limited …Petitioner No.1/Amalgamated Co.

And

Platoon Propbuild Private Limited …Petitioner No.2/Amalgamating Co.

And

G.P. Realtors 1 Private Limited …Petitioner No.3/Resulting Co.

Present: Mr. Anand Chhibbar, Senior Advocate with Mr. Sarojanan Jha
and Mr. Vishal Aggarwal, Advocates for petitioner-companies.
Mr. Deepankur Sharma, Advocate for Official Liquidator
and Regional Director.

As per office report, additional affidavit has been filed by the petitioners and copy of the same has been supplied to the counsel opposite. List the matter on 09.03.2018 for arguments.

Sd/-

(Justice R.P. Nagrath)
Member(Judicial)

February 02, 2018
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